

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 2746  
TO BE ANSWERED ON 17.03.2025**

**STOPPING OF THE MIGRATION OF LABOURERS**

**†2746. SHRI RAM SHIROMANI VERMA:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has any scheme in place to set up industries at local level in all the aspirational districts of the country including Shrawasti Lok Sabha Constituency and Balrampur district of Uttar Pradesh in order to stop the migration of workers;**
- (b) if so, the details thereof; and**
- (c) the details of the number of people migrating in search of employment from the rural Lok Sabha areas of Uttar Pradesh including Shrawasti Lok Sabha Constituency and aspirational district Balrampur?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (c): Industry is a State subject. States frame their own industrial policies as per their specific requirements. The Central Government comes out with several initiatives and policies to promote industrialization in various parts of the country, including state of Uttar Pradesh, from time to time. Government has taken various steps to promote and facilitate industrial development across States/UTs such as Make in India, Start Up India, PM Gati Shakti, National Infrastructure Pipeline (NIP), National Industrial Corridor Programme, Production Linked Incentive Scheme (PLI), promoting Ease of Doing Business (EoDB) and reducing compliance burden, National Single Window System (NSWS), India Industrial Land Bank (IILB), reforms in Foreign Direct Investment (FDI), Project Monitoring Group (PMG) etc. which facilitates setting up of major infrastructure projects across the country. All these measures will mitigate the issues faced by the Migrant Workers.**

**Contd..2/-**

**Ministry of Labour & Employment has launched the eShram portal (eshram.gov.in) on 26<sup>th</sup> August 2021 for creation of a comprehensive National Database of the Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis. As on 10.03.2025, over 30.70 Crore unorganized workers, including migrant workers, are registered on eShram portal.**

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